

Central Administrative Tribunal, Allahabad.

Registration O.A.No. 370 of 1987

K.K.Sharma and 3 others

... Applicants

Vs.

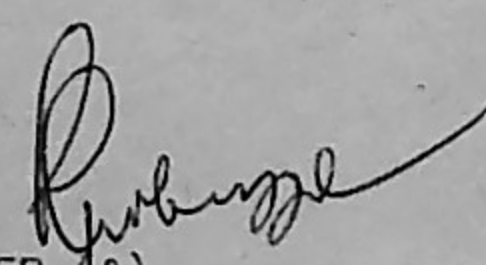
Union of India

... Respondent

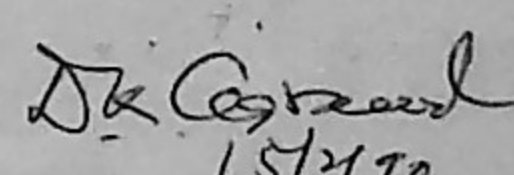
Hon.D.K.Agrawal, JM
Hon.K.Obayya, AM

Sri R.K.Pandey, Brief Holder of Sri B.P.Srivastava learned counsel for the Applicants is present. He stated before us that the grievance of the Applicants has been redressed by the Department itself and, therefore, the Applicants are not interested to prosecute this case and they want to withdraw the same. An endorsement to this effect has also been made on the back of the Petition by Sri R.P.Pandey, Advocate.

2. In view of the above fact, the Application is dismissed as withdrawn without any order as to costs.


MEMBER (A)

Dated: 15.2.1990
kkb


15/2/90
MEMBER (J)